

NEW DELHI, DATED: 3-8-84

NOTIFICATION
INCOME TAX

No. 5924 (F.No. 251/10/84-IT); In exercise of the powers conferred by sub-section(1) of section 121A of the Income-tax Act, 1961(43 of 1961) and in supersession of all the earlier orders, the Central Board of Direct Taxes hereby directs that the Commissioner of Income-tax (Appeals) of the charges specified in column(1) of the Schedule below shall perform their functions in respect of such persons assessed to Income-tax or Sur-tax or Interest Tax on the Income-tax Wards, Circles, Districts and Ranges specified in the corresponding entries in column(2) and column(3) thereof as are aggrieved by any of the orders mentioned in clauses(a) to (h) of sub-section(2) of section 246 of the Income-tax Act, 1961, in sub-section(1) of Section 14 of Companies (Profits) Sur-tax Act 1961(7 of 1961) and in sub-section(1) of section 15 of the Interest Tax Act 1974(45 of 1974) and also in respect of such persons or classes of persons as the Board may direct in future in accordance with the provisions of clause(1) of sub-section(2) of section 246 of the Income-tax Act, 1961.

SCHEDULE

Charges with R. Gra.	Income-tax Wards, Circles, and Districts.	Ranges of IACs.
1	2	3
Commissioner of Income-tax(A), Calicut.	1.IT Circle, Trichur	IAC, Trichur Range
	2.IT Circle, Palghat	-do-
	3.IT Circle-I, Calicut	IAC, Calicut Range
	4.IT Circle-II, Calicut	-do-
	5.IT Circle, Cannanore	-do-
	6.IT Circle, Kasargod	-do-
	7. Central Circle, Calicut	IAC(Central), KRI.
Commissioner of Income-tax(A) Ernakulam.	1.IT Circle, Alwaye	IAC, Trichur Range
	2. Central Circle, Ernakulam	IAC(Central), KRI
	3. Special Circle, -do-	IAC, Ernakulam Range.
	4.IT Circle, Ernakulam	-do-
	5. Companies Circle, Ernakulam.	-do-
	6.IT Circle, Mattancherry	-do-
	7. Survey Circle, Ernakulam	IAC(Agen) - Ernakulam.
	8. Salary Circle -do-	IAC, Ernakulam Range.
Commissioner of Income-tax(A) Trivandrum.	1.IT Circle, Trivandrum	IAC, Trivandrum Range.
	2. Salary Circle, TVM.	-do-
	3.IT Circle, Alleppey	-do-